

THE HIGH COURT OF MEGHALAYA AT SHILLONG.

NOTIFICATION

NO.HCM.II/184/2015/ 1141

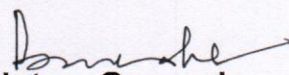
Dated the 4th May, 2020.

In exercise of powers under Rule 7(B)(5) of the Rules of the High Court of Meghalaya, 2013, the Hon'ble the Chief Justice, is pleased to additionally post the following Judicial Officers under the Meghalaya Higher Judicial Service in addition to their present posts, as under:-

Sl. No	Name of the Judicial Officer	Present Posting	Additional charge and posted as
1.	Shri Allen M.Ripnar	District & Sessions Judge, West Jaintia Hills District, Jowai.	Officer on Special Duty(OSD) Judicial Service.
2.	Shri Ehboklang Kharumnuid	District & Sessions Judge, East Khasi Hills District, Shillong.	Officer on Special Duty(OSD) to the Hon'ble the Chief Justice.

The aforementioned Judicial Officers are to take charge with immediate effect.


By order,


Registrar General

Memo No. NO.HCM.II/184/2015/ 1141A
Copy to:-

Dated the 4th May, 2020.

1. The Registrar-cum- Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr Justice Ranjit V.More, Judge, High Court of Meghalaya for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr Hamarsan Singh Thangkhiew, Judge, High Court of Meghalaya for his Lordship's kind information.
4. The Private Secretary to Hon'ble Mr Justice Wanlura Diengdoh, Judge, High Court of Meghalaya for his Lordship's kind information.
5. The Secretary to the Govt. of Meghalaya, Law Department, Shillong for kind information and necessary action.
6. The Accountant General (A & E), Meghalaya, Shillong.
7. The Treasury Officer, Shillong/Jowai.
8. The District & Sessions Judge, Shillong & Jowai for kind information & necessary action.
9. The System Analyst, High Court of Meghalaya, Shillong, to upload the notification in the official website.
10. Office file.


REGISTRAR GENERAL